

Statement II

Proposals for opening new Industrial Training Institutes in various States

Sl. No.	Name of State	No. of ITIs proposed
1.	Gujarat	2
2.	Jammu and Kashmir	4
3.	Karnataka	4
4.	Maharashtra	3
5.	Madhya Pradesh	14
6.	Rajasthan	4
7.	Tripura	1
8.	Uttar Pradesh	2
<i>Union Territories</i>		
1.	Goa, Daman and Diu	1
2.	Pondhcherry	1
TOTAL		36

Award of handling contracts to Co-operative societies

*452. SHRI LAKHAN SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether a distinction has been made between "field of operation" and "area of operation" in the latest policy directive of the Railway Board on the award of handling contracts to co-operative societies; and

(b) if so, what are the details thereof?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Yes, Sir.

(b) A statement is laid on the Table of the House.

Statement

The 'area of operation' of a co-operative society is provided in the

registered bye-laws of the Society and a member should ordinarily be resident within the 'area of operation' of the Society. The area of operation can extend to more than one district and up to the area of a full State. 'Field of operation' is the specific work that a society is performing on a particular work spot, as in a Loco Shed, Transhipment Shed or the Goods Shed. Each of them, even when at the same station, is a separate field of work. As per extent rules, where more than one cooperative society are operating in the same area of operation and the performance of the existing Cooperative Labour Society of actual workers in that field of operation is not satisfactory or when the actual workers have not formed a Cooperative Society, limited tenders have to be invited from such societies and the contract awarded to any of them on the basis of merit giving preference to Cooperative Societies at the same station though not working at the field of work to be allotted. However, where only one Society is operating in a particular 'field of operation' the handling contracts are allotted by negotiations, without call of tenders. If such a society is already functioning and its performance is satisfactory, its contract is extended.

Revision of fare stages by DTC

*453. SHRI PRAKASH MEHROTRA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that after the liberalisation of the Delhi Transport Corporation fares, the Delhi Transport Corporation authorities have in a large number of cases revised the fare stages to the detriment of commuters; and

(b) if so, what action Government propose to take to remedy the situation?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir.

(b) Does not arise.

Higher studies for doctors in the Western countries

*454. SHRI BISHAMBHAR NATH PANDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is Government's policy to recommend doctors for higher studies in the western countries in the fields in which facilities do not exist here;

(b) if so, what are those fields in which facilities are not available here at present; and

(c) how many medical-men have availed of this facility, State-wise, during the last 3 years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) and (b) A statement is laid on the Table of the Sabha.

(c) The required information is not readily available.

Statement

(a) So far as the Government doctors are concerned Government decides each case on its merits. As regards private doctors, Government does not stand in the way of their going abroad for acquiring specialised knowledge.

(b) Facilities for acquiring specialised knowledge is available in various fields in India. However, in the following branches of medical science the facilities are not so far adequately developed:—

(i) Coronary Bypass surgery;

(ii) Specialised Organ, Transplant like transplantation of liver etc.;

(iii) Reimplementation of limbs;

(iv) Micro-Vascular surgery;

(v) Certain specialised fields of anti-cancer drugs; and

(vi) Immuno-Suppressive Therapy and Immunological fields.

Item at (i) to (iv) above are not priority items of development in so far as Government of India are concerned. In regard to items (v) to (vi) the Government would prefer competent foreign experts to come to India for short periods to train local doctors and arrange for transfer of knowledge at our level of expertise.

Non stopping of DTC buses at intermediary stops

*455. SHRI SAWAISINGH SISO-DIA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received complaints that the buses plying on Route Nos. 720, 730 and 740 do not halt at the D.E.S.U. colony stop in Janak Puri and also with regard to buses on Route Nos. 920 and 930 which do not stop at Rampura stop; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b) A statement is laid on the Table of the Sabha.

Statement

(a) and (b) To service the residents of Janakpuri, of which DESU Colony is a part, the D.T.C. is operating a large number of services between Janakpuri and Central Secretariat. In addition to regular services of routes of 720, 730 and 740, twelve special trips are operated